

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE THIRTEENTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE

I.A.No. 2 OF 2024

IN

ARBITRATION APPLICATION NO: 273 OF 2024

Between:

Surapaneni Ajay, S/o. S. Govinda Rajulu, aged 33 years, R/o. Plot No. 1947,
Flat No. F5, Nalladala Arcade, Kakatiya Hills, Pragathi Nagar, Bachupally,
Rangareddy, Telangana-500090

...Applicant/Petitioner

AND

1. Smt. Pamayyagari Parameshwari, W/o. Sri late Sri Pamayyagari Sathyanarayana, about 59 years, Housewife, H.No. 1-9-278/5/2/2, Balaji Nagar, Near Venkateswara Temple, Ramnagar Gundu, Hyderabad 500044, Telangana State
2. Sri. Pamayyagari Ramachander Goud, S/o. Sri. P. Arjun Goud, aged about 66 years, Occupation. cultivation, H.No.6-12, Tellapur 502302, Telangana State.
3. Sri. Pamayyagari Pradelp Goud, S/o. Sri. P. Ramachander Goud, aged about 35 years, Occupation. cultivation, H.No.6-12, Tellapur 502302, Telangana State
4. Sri. Pamayyagari Hari Krishna Goud, S/o. Late Pamayyagari Arjun Goud, aged about 66 years, Occupation. cultivation, H.No.6-11, Tellapur - 502302, Telangana State
5. Sri. Pamayyagary Pandu Goud, S/o. Sri. (late) P. Gurulingam Goud, aged about 79 years, Occupation. cultivation, H.No. 4-29, Tellapur 502302, Telangana2State
6. Sri. Pamayyagart bhoopal goud, S/o. Sri. P. Pandu Goud, aged about 47 years, Occupation. cultivation, H.No. 4-29, Tellapur 502302, Telangana State
7. Sri. Pamayyagari venu goud, S/o. Sri. P. Pandu Goud, aged about 43 years, Occupation. cultivation, R/o. Beside Hanuman Temple, Tellapur 502302, Telangana State.
8. Sri. Pamayyagari Karan Goud, S/o. Sri. (late) P. Gurulingam Goud, aged about 66 years, Occupation. cultivation, H.No.4-30, Tellapur 502302, Telangana State.

9. Sri. Pamayyagari sridhar goud, S/o. Sri. P. Karan Goud, aged about 44 years, Occupation. cultivation, H.No.4-57/4, Near Pochamma Temple, Tellapur 502302, Telangana State,
10. Sri. Pamayyagari Arun Goud, S/o. Sri. P. Karan Goud, aged about 43 years, Occupation. cultivation, R/o. H.No.3-54/2A, Hanuman Temple, Tellapur 502302, Telangana State.
11. Sri. Pamayyagari Santosh Goud, S/o. Sri. P. Karan Goud, aged about 41 years, Occupation. cultivation, R/o. H. No. 4-30, Tellapur, Telangana State
12. Sri. Pamayyagari Meghanath Goud, S/o. Sri (Late) P. Narayana Goud, aged about 56 years, Occupation. cultivation, R/o. H.No.4-20, Tellapur 502302, Telangana State
13. Sri. Pamayyagari Nishanth Goud, S/o. Sri Meghanath Goud, aged about 30 years, Occupation. cultivation, R/o. H.No.4-20, Tellapur 502302, Telangana State.
14. Sri. Pamayyagari Vishal Goud, S/o. Sri Meghanath Goud, aged about 28 years, Occupation. cultivation, H. No.4-20, Beside Hanuman Temple, Tellapur 502302, Telangana State
15. Sri Pamayyagari Narsing Rao (Babu Goud), S/o. Sri. (late) Pamayyagari Venkat Krishnaiah Goud, about 63 years, Occupation. Cultivation, R/o. H.No.4-20, Tellapur Sanga Reddy District Telangana State
16. Sri. Pamayyagari Harish Goud, S/o. Sri. P. Narsing Rao Goud, about 36 years, Occupation. Cultivation, R/o. H.No. 4-20, Tellapur Sanga Reddy District Telangana State
17. Sri. Pamayyagari Avinash Goud, S/o. Sri. P. Narsing Rao Goud, aged about 32 years, Occupation. Cultivation, R/o. H.No.4-20, Tellapur Sanga Reddy District Telangana State
18. Sri. Pamayyagari Surender Goud, S/o. Sri. (late) Pamayyagari Venkat Krishnaiah Goud, about 50 years, Occupation. Cultivation, R/o. H.No. 4-20, Tellapur Sanga Reddy District Telangana State
19. Sahiti Constructions, a registered Partnership Firm having its principal place of business at Flat No. 102, Habitat, Jaihind Layout, Madhapur, Hyderabad 500081, Telangana State Rep by its Partner Smt. Parvathi, W/o. B.Lakshmi Narayana Flat No. 102, Haras Habitat, Jaihind Layout, Madhapur, Hyderabad 500081, Telangana State
20. Nyavanandi Sai Rekha, W/o. Nyavanandi Deepak, Aged 33 years, Occ.Housewife, Rep. by GPA Nyavanandi Deepak S/o. Nyavanandi Raghavender, Aged about 38 years, Business, R/o. H.No. 2-139, Makloor Mandal, Maanik Bhandar, Nizamabad, Telangana-503003.

...Respondents

Petition under Order 5 Rule 20 R/w. Section 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the petitioner to issue substituted notice to Respondent No. 19 by way of news papers publication in the newspaper "Eenadu" which is local Telugu newspaper circulated in the area within which the address of the Respondent No.19 falls.

**Counsel for the Applicant : Ms. V. Soubhagya Valli, representing
Mr. V. Seetharama Avadhani**

Counsel for Respondents : None appeared

The Court made the following: ORDER

Ms. V. Soubhagya Valli, learned counsel appears for Mr. V. Seetharama Avadhani, learned counsel appears for the applicant.

Heard on I.A.No. 2 of 2024, an application seeking leave of this Court to serve respondent No.19 by publication in the local edition of Telugu daily newspaper, namely, Eenadu.

Let a notice be published in the local edition of Telugu daily newspaper 'Eenadu' for appearance of the aforesaid respondent before this Court on 03.01.2025.

Accordingly, the aforesaid Interlocutory Application is allowed.

**Sd/- M. VIJAYA BHASKER
JOINT REGISTRAR**

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SECTION OFFICER

To,

1. The Section Officer, O.S. Section, High Court for the State of Telangana at Hyderabad.
2. One CC to Mr. V. Seetharama Avadhani, Advocate [OPUC]
3. Two CD Copies

Njb



HIGH COURT

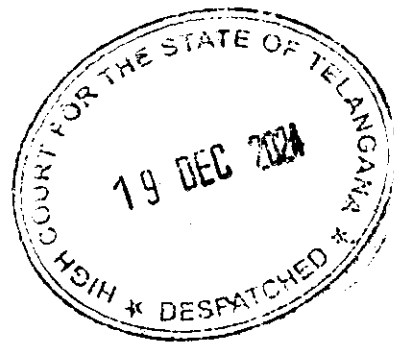
DATED:13/12/2024

ORDER

I.A.No. 2 of 2024

In

ARBAPPL.No.273 of 2024



ALLOWING THE I.A

Scopes
FL
19/12/24